

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 616
IB-272/PB/2019

IN THE MATTER OF:

Mr. Ranjeet Ramkrishna Yadav

...PETITIONER

Vs.

M/s. JNC Construction Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 19.05.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Mr. Kanishk Khetan, Adv in
1088/2021 & 952/2021, Ms.
Amita Kumari, Adv. in IA/
5322/2021, Mr. Ashwini Kumar
and Mr. Rahul Kochar Advocates
in IA No. 4712 of 2022

For UP Awas Vikas Parishad

:Mr. Ritesh Agrawal Adv., Ms.
Priyanshi Sharma Adv.

For the Respondent/Corporate Debtor

:Mr. UN Singh Adv. in IA
1088/2021

ORDER

Due to paucity of time, matter is adjourned to **06.06.2023**.

Sd/-
(COURT OFFICER)